योजनाके ब्राधीन दिल्ली में एक प्रायुर्वेदिक ग्रीषधालय चल रहा है ग्रीर दूसरे ग्रीषधालय के लिये मंजुरी देदी गई है ।

## Irrigation Projects for Punjab

766. Shri Daljit Singh: Will the Minister of Irrigation and Power be pleased to state:

(a) the names of major and medium irrigation and power projec's which are likely to be completed in Punjab by the end of the Third Plan period; and

(b) the estimated expenditure thereon and the extent of Union Government's help for these projects?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) and (b). A statement giving the requisite information in respect of Projects likely to be completed during the Third Plan period is laid on the Table of the House [Placed in Library, See No. LT-3155[64].

## गंडक परियोजना

767.∫ भी विभूति मिभाः ेशी क∘ ना∘ तिवारी

क्या सि**वाई मौर विद्युत्** मंत्री यह् बतानेकी क्रुपा करेंग कि 31 प्रपास्त, 1964 ें तक गंडक परियोजना की कितनी प्रगति हई हैं?

सियाई झौर बिछुत् मंत्री (डा० कु० ल० राव) वरोज का निर्माण प्रारम्भ करने के लिये सभी प्रारम्भिक कार्या जैसे कि शिविर भवन, पहुंच सड़क, हवाई पट्टी को पूरा कर दिया गया तै। बराज पर 71.37 लाख घन फुट की माता का मिट्टी कार्य ग्रीर 2.13 लाख घन फुट का कन्कीट कार्य हो गया तै। 20.200 वर्ग फुट के चादरी लट्ठों को टोका गया तै। 26000 घनफुट का रक्षा कार्य हो गया है। वाम प्रतिस्रोत झौर प्रनस्रोत नियामक बंधों झौर पूर्वी उठान वंध के निर्माण कार्य को ग्रारम्भ कर दिया गया है। तीरहुत नहर पर 25.4 करो घनफुट, डोन शाला नहर पर 7.2 करोड़ घनफुट, सरन नहर पर 7.7 करोड़ घन फुट श्रौर पश्चिमी मुख्य नहर पर लगभग 5.6 घनफुट की माता का मिट्टी का कार्य हो चका हैं । नेपाल प्रदेश में दो स्थलों पर नदी के रिक्त स्थानों को बन्द करने का काम झधिकतर पूर्ण हो गया है । नेपाल बन्य के निर्माण में 1.6 करोड़ घनफुट की माता का मिट्टी कार्य भी हो गया है ।

## **Records of Tenancies**

Shri Bibhuti Mishra:
Shri K, N. Tiwary:
Shri Rameshwar Tantia:
Shri B. P. Yadava:
Shri Dhaon:
Shri N. P. Yadab:

Will the Minister of **Planning** be pleased to state:

(a) whether it is a fact that the Planning Commission is considering a scheme to give financial assistance to the States for the preparation of upto-date records of tenancies; and

(b) if so, the details thereof?

The Minister of Planning (Shri B. R. Bhagat): (a) and (b). Schemes for the preparation and correction of records of rights included in the State plans are eligible for Central assistance on 50:50 basis. It was felt that State Governments would be able to include schemes in annual plans through necessary adjustments within the Five Year Plan ceilings. Some States where the problem was urgent and the amount involved was large found it difficult to provide necessary funds for the purpose within the Plan ceilings. A proposal is, therefore, under consideration to include a Centrally sponsored scheme for the preparation and correction of record of tenancies and implementation of land reforms so that 100 per cent Central assistance may be made available to the States for this work.